

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : MARG LTD +3
NAME OF THE RESPONDENT(S) : KARAİKAL PORT PVT LTD + 8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S. INDUMATHIRAVE N. SHARMILA	Counsel for 8 th Respondent	N. Sharmila
2.	RAJENDRAN RAGHAVAN	Counsel for Indian Bank (R-6)	Ragavan
3.	V. J. ARUL RAJ N. P. VIJAY KUMAR	Counsel for Petitioner	V. J. Arul Raj
4.	Shona Malvi	Counsel for Respondents 2-5	Shona Malvi
5.	DEV ESTHNAAR J For M/s. Shiva Kumar & Suresh	Counsel for Karaikal port.	J. Esthnaar

ORDER

Counsel representing both the parties are present and prayed time for making submissions alongwith connected matters, CP 7/2016 and TCP/174/2016. Time is enlarged at request. Put up on 04.12.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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